

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 1734 OF 2017 IN
APPEAL NO. 298 OF 2013**

Dated: 5th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Gujarat Gas Company Ltd. Appellant(s)
Versus
Petroleum and Natural Gas Regulatory Board Respondent(s)

Counsel for the Appellant(s) : Ms. Raveena Dhamija
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Anant Bhardwaj

ORDER

We have gone through the application. Four more months' time is granted to comply with the directions of this Tribunal dated 3-11-2017.

(B. N. Talukdar)
Technical Member (P&NG)
tpd/vk

(Justice Manjula Chellur)
Chairperson